

Business of the House

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (SHRI ARJUN RAM MEGHWAL): Hon. Chairperson, Sir, with your permission, I rise to announce that Government Business during the week commencing Monday, the 11th of December, 2023 will consist of:-

1. Consideration of any items of Government Business carried over from today's order paper [it contains: - (i) Discussion and voting on First Batch of Supplementary Demands for Grants for the year 2023-24 and introduction, consideration and passing of the Appropriation (No. 3) Bill, 2023; (ii) Discussion and voting on the Demands for Excess Grants for the year 2020-21 and introduction, consideration and passing of the related Appropriation (No. 4) Bill, 2023; and (iii) Consideration and passing of the Post Office Bill, 2023].

2. Consideration and passing of the following Bills:-

(i) The Bharatiya Nyaya Sanhita, 2023;

(ii) The Bharatiya Nagarik Suraksha Sanhita, 2023;

(iii) The Bhartiya Sakshya Adhiniyam, 2023;

(iv) The Constitution (Jammu and Kashmir) Scheduled Castes Order (Amendment) Bill, 2023; and

(v) The Constitution (Jammu and Kashmir) Scheduled Tribes Order (Amendment) Bill, 2023.

3. Consideration and passing of the Press and Registration of Periodicals Bill, 2023, as passed by Rajya Sabha.

4. Consideration and passing of the following Bills, after their introduction:-

(i) The Central Goods and Services Tax (Second) Amendment Bill, 2023; and

(ii) The Provisional Collection of Taxes Bill, 2023.

5. Consideration and passing of the Chief Election Commissioner and other Election Commissioners (Appointment, Conditions of Service and Term of Office) Bill, 2023, after it is passed by Rajya Sabha.

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14.02 hrs

The Lok Sabha re-assembled at Two Minutes past Fourteen of the Clock.

(Hon. Speaker *in the Chair*)

14.02½ hrs